

That is nothing. I do not depend upon hearsay.

SHRI ANANTHA RAMULU MALLU (Nagarkurnool): I am from Andhra Pradesh. Eighty-six Harijans have become homeless in Andhra Pradesh.

MR. SPEAKER: That is a State subject.

SHRI ANANTHA RAMULU MALLU: That is a Harijan problem. That concerns the Harijans. Eighty-six persons have become homeless and four persons have been killed.

MR. SPEAKER: I will look into it.

SHRI ANANTHA MAMULU MALLU: It is a serious problem. It is a political problem. The Telugu Desam people have attacked the Congress people.

MR. SPEAKER: I will see.

SHRI NIREN GHOSH: A serious situation has been created in West Bengal because of the continuous exodus of refugees from Assam to Alipur Duar. It will create a law and order problem. The State is suffering from financial constraints. What is the Centre doing about it to stop the inflow, as well as to care for those who have come to Alipur?

MR. SPEAKER: I have already allowed a statement under 377 on this subject. It was even mentioned the day before by the Prime Minister. She referred to it.

SHRI SATYASADHAN CHAKRABORTY: Now that the Prime Minister is here, I want to ask about the refugees who have crossed over to West Bengal.

MR. SPEAKER: No, not now.

Mr. Ghani Khan Chaudhuri, let me get on with the Papers laid on the Table, and then you can go ahead.

Shri Z. R. Ansari.

12.06 hrs.

PAPERS LAID ON THE TABLE

Overall Dimensions of Transport Vehicles and Tyres Rules, 1982, Review on and Annual Report of Central Inland Water Transport Corporation Ltd. Calcutta for 1981-82. Review on and Annual Report of Dredging Corporation of India Ltd., New Delhi for 1981-82, Annual Accounts of Kandla Port Trust, Mormugao Port Trust for 1981-82 etc.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): I beg to lay on the Table:

(1) A copy of the Overall Dimensions of Transport Vehicles and Tyres rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 846(E) in Gazette of India dated the 10th December 1982 under sub-section (4) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-5815/83].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1969:—

(a) (i) Review by the Government on the working of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1981-82.

(ii) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5816/83].

(b) (i) Review by the Government on the working of the Dredging Corporation of India Limited, New Delhi, for the year 1981-82.

[Shri Z. R. Ansari]

(ii) Annual Report of the Dredging Corporation of India Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-5817/83].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trust Act, 1963:—

(i) Annual Accounts of the Kandla Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5818/83].

(ii) Annual Accounts of the Mormugao Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5819/83].

(iii) Annual Accounts of the Tuticorin Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5820/83].

(iv) Annual Accounts of the Madras Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5821/83].

(v) Annual Accounts of the Bombay Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5822/83].

(vi) Annual Accounts of the Calcutta Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5823/83].

(vii) Annual Accounts of the New Mangalore Port Trust for the year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5824/83].

(viii) Annual Accounts of the Visakhapatnam Port Trust for the

year 1981-82 and the Audit Report thereon. [Placed in Library. See No. LT-5825/83].

(4) A copy of the Annual Report (Hindi and English versions) of the Shipping Development Fund Committee for the year 1981-82 together with Accounts and the Audit Report thereon under sub-section (6) of section 16 of the Merchant Shipping Act, 1953. [Placed in Library. See No. LT-5826/83].

Indian Telegraphs (Third Amendment) Rules, 1983

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V. N. GADGIL): I beg to lay on the Table a copy of the Indian Telegraphs (Third Amendment) Rules, 1983 published in Notification No. G.S.R. 93(E) in Gazette of India dated the 21st February, 1983 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-5827/83].

Reviews on and Annual Reports of Boards of Apprenticeship Training (Southern Region) Madras for 1981-82, (Western Region) Bombay for 1981-82 and Statement for delay, Review on and Annual Report of Nehru Memorial Museum and Library for 1981-82 and Statement for delays Annual Reports—Statements of Accounts of Indian Council of Social Service Science for 1980-81 etc. etc.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): On behalf of Shrimati Sheila Kaul, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1981-82 along with Audited Accounts.